

**REPORT OF THE OVERSIGHT COMMITTEE, NGT, U.P, LUCKNOW**

**IN THE MATTER OF:-**  
**ORIGINAL APPLICATION NO. 360/2018**

**SHREE NATH SHARMA**  
**VERSUS**  
**UNION OF INDIA & ORS.**

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**REPORT OF OVERSIGHT COMMITTEE IN COMPLIANCE OF ORDER OF HON'BLE  
NATIONAL GREEN TRIBUNAL PASSED IN O.A. NO. 360/2018 IN RE: SHREE NATH  
SHARMA VERSUS UNION OF INDIA & ORS**

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**1. INTRODUCTION**

The Hon'ble NGT dealing with the matter of O.A. No. 360/2018 vide order dated 19.03.2020 considered the issue for compliance of directions for preparation of District Environmental Plans and finally National Environment Plan. Such plans will certainly be an aid in environment protection.

**2. ORDERS PASSED BY HON'BLE TRIBUNAL**

- **Vide order dated 26.09.2019**, the Hon'ble Tribunal considered the issue for the steps for remedial action for enforcement of environmental norms at Bharatpur, Rajasthan.
- This matter was initiated by way of writ petition before the Rajasthan High Court with reference to pollution of Sujanganga river which is surrounded by a historical Fort. The High Court transferred the writ petition to Hon'ble Tribunal for which order was affirmed by the Hon'ble Supreme Court.
- In this regard, the Hon'ble Tribunal considered the affidavit of compliance filed by the Commissioner, Municipal Corporation, Bharatpur annexing a status report from the Collector/District Magistrate dated 22.02.2019. Further, the Hon'ble Tribunal observed that enforcement of environmental norms is a continuous requirement.
- The Hon'ble Tribunal in O.A. No. 606/2018, while dealing with the compliance of Municipal Solid Waste Management Rules, 2016 also flagged other issues and required monitoring at the level of the Chief Secretaries and the District Magistrates. The Chief Secretaries of all the States/UTs had appeared before the Hon'ble

Tribunal, including the Chief Secretary of State of Rajasthan and directions had been issued for continuous monitoring and filing of further reports.

- In this regard, the Hon'ble Tribunal vide order dated 12.09.2019 directed the Chief Secretaries of all States/UTs to compile information with reference to the following specific thematic areas viz.:
  - a) Compliance to Solid Waste Rules including Legacy Waste.
  - b) Compliance to Bio-medical Waste Rules.
  - c) Compliance to Construction & Demolition Waste.
  - d) Compliance to Hazardous Waste Rules.
  - e) Compliance to E-waste Rules.
  - f) 351 Polluter Stretches in the country.
  - g) 122 Non-attainment cities.
  - h) 100 industrial clusters.
  - i) Status of STPs and re-use of treated water.
  - j) Status of CETPs/ETPs including performance.
  - k) Ground water extraction/contamination and re-charge
  - l) Air pollution including noise pollution.
  - m) Illegal sand mining.
  - n) Rejuvenation of water bodies.
- The Hon'ble Tribunal also referred to the order dated 15.07.2019 in O.A. No. 710/2017 in re: *Shailesh Singh vs. Sheela Hospital & Trauma Centre, Shahjahanpur & Ors.* directing as follows:

*"We find it necessary to add that in view of Constitutional provisions under Articles 243 G, 243 W, 243 ZD read with Schedules 11 and 12 and Rule 15 of the Solid Waste Management Rules, 2016, it is necessary to have a District Environment Plan to be operated by a District Committee (as a part of District Planning Committee under Article 243 ZD) with representatives from Panchayats, Local Bodies, Regional Officers, State PCB and a suitable officer representing the administration, which may in turn be chaired and monitored by the District*

*Magistrate. Such District Environment Plans and Constitution of District Committee may be placed on the website of Districts concerned. The monthly report of monitoring by the District Magistrate may be furnished to the Chief Secretary and may be placed on the website of the District and kept on such websites for a period of one year. This may be made operative from 1.08.2019. Compliance of this direction may also be seen by the Chief Secretaries of the States/UTs. This may not only comply with mandate of law but provide an institutional mechanism for effective monitoring of environment norms.”*

- In view of the above, the Hon’ble Tribunal directed the Department of Environment of all States and Union Territories to collect District Environment Plans of their respective States and finalize the ‘State Environment Plan’ covering the specific thematic areas as of above and template of Model/Models District Environment Plan provided by the CPCB. The action for preparation of State’s Environment Plan shall be monitored by the respective Chief Secretaries of States and Administration of UTs.
- **Vide order dated 19.03.2020**, the Hon’ble Tribunal considered the status report filed by CPCB on 14.02.2020. CPCB has also circulated the template for model District Environment Plan covering the 7 areas as thematic areas identified by Hon’ble Tribunal which are as follows:
  1. Waste management
    - a) Solid Waste
    - b) Biomedical Waste
    - c) Construction and Demolition Waste
    - d) Hazardous Waste
    - e) Electronic Waste (e-Waste)
    - f) Plastic Waste
  2. Water Quality Management
  3. Ambient Air Quality
  4. Domestic Sewage

5. Industrial Wastewater
6. Mining Activity
7. Noise Pollution

- Further the Hon'ble Tribunal noted that the steps taken for completion of action plans cannot be delayed having regard to implications of steps for protection of environment and public health. The Hon'ble Tribunal also directed CPCB to ensure the preparation of at least one model District Environment Plan in every State at first instance which can thereafter be replicated for all the Districts in the State/UTs.
- **Vide order dated 29.01.2021**, the Hon'ble Tribunal proposed a follow up action:
  - (i) *Since State have already prepared 220 DEPs, it is submitted that, these plans may be implemented by respective States after verification to ensure all the thematic points are adequately covered as per data templates and time-bound action plans are identified with respective agencies at District and State level. These Plans also need to be integrated with State Environment Plans. State may also take help of any expert agency or institution to streamline all DEPs. Adequate budgetary provision may be made by States for preparation of DEPs and SEPs.*
  - (ii) *5 selected DEPs for 5 Districts namely Baharaich, UP; Bokaro, Jharkhand; Pune, Maharashtra; Chamrajnagar, Karnataka; and Panchkula, Haryana to be verified and improved by CPCB in 03 months and the same may be shared with every State and UT as model DEPs for information and reference of other Districts.*
  - (iii) *States namely Andaman and Nicobar Islands, Telangana, Uttarakhand, Arunachal, Mizoram and Sikkim, including the other States who have not yet completed DEPs all Districts may complete the same in time bound manner."*
- The Hon'ble Tribunal directed the Chief Secretaries of all the States/UTs to oversee and monitor compliance by the concerned District Magistrates for preparing the requisite plans and execute the plans already prepared. Further steps for

preparation and execution of State and National plans may also be taken in the interest of scientific and effective protection of environment and public health.

### **3. MINUTES OF MEETING BY OVERSIGHT COMMITTEE, NGT**

This Oversight committee constituted by Hon'ble NGT held a meeting with concerned administrative officers on 09.04.2021. Various issues as pointed out in the orders of Hon'ble National Green Tribunal were discussed and status of the action taken by the concerned authorities was reviewed.

The highlights of the meetings are as follows:

- Shri. Ashish Tiwari, MS, UPPCB informed that they have prepared a model format for District Environment Management Plan incorporating the thematic areas, action plans and codes provided by CPCB.
- Shri. Tiwari also mentioned that one of the biggest challenges they are facing is regarding compilation and submission of data from each district for which they will allot one JRF for each district in the near future. He assured that the Environmental Management Plans will be completed by May 2021.
- With regard to compliance of NGT order regarding verification and improvement of District Environmental Management Plans submitted by 05 districts namely, Bahraich (UP), Bokaro (Jharkhand), Pune (Maharashtra), Chamrajnagar (Karnataka), and Panchkula (Haryana) by CPCB, Dr. D. K. Soni, Additional Director, CPCB informed that CPCB has already reviewed the plans and report has been prepared, the same will be uploaded on the CPCB website within one week.

The detailed Minutes of Meeting and District Environment Management Plan is annexed as **Annexure-I** and **Annexure II**, respectively.

### **4. Brief details of District Environment Plans**

#### **I. Ghaziabad**

##### **a) Current status of Ambient Air Quality Monitoring Stations Network in the District and further proposal**

CURRENT STATUS AIR QUALITY MONITORING STATIONS IN DISTRICT				PROPOSED AIR QUALITY MONITORING STATIONS IN DISTRICT			
Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations		Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations	
Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations
Vasundhara sec-16, Ghaziabad	1	Amko Export BS Road, Ghaziabad	1	N/A	N/A	N/A	N/A
District Combined Hospital, Sanjay Nagar, Ghaziabad	1						
Loni Nagar Palika, Loni Ghaziabad	1						
Loni Nagar Palika, Loni, Ghaziabad	1						

**b) Current status of Water Sampling Stations Network in the District and further proposal**

CURRENT STATUS OF WATER SAMPLING POINTS		PROPOSED WATER SAMPLING POINTS	
Number of Places	Number of Points	Number of Places	Number of Points
<b>Hindon River</b>	4 (Karheda, Road Bridge, Chhizarsi, Kuleshara)	-	-
<b>Drains</b>	10 (Pratap Vihar drain, Indirapuram drain, Near Shalimar Garden drain, Tapping point of Sahibabad Drain, Arthala drain, Karheda drain, Meerut Road Kaila Bhatta drain, Hindon Vihar drain, Jawali Drain, Dasna Drain)		

<b>STPs</b>	8 (74 MLD, Indirapuram, 56 MLD, Trans Hindon, Indirapuram, 56 MLD, Indirapuram, 56 MLD, Dudahaida Vijay Nagar, 70 MLD Dudahaida Vijay Nagar, 56 MLD, Govindpuram, 56 MLD, Morty, Ghaziabad, 30 MLD Sadullabad, Loni	-	-
<b>C.E.T.P</b>	1 (Apparel Park Tronica City CETP, Phase-I (for textile units), Ghaziabad).	-	-

**c) Current status of Industries/Pollution sources in the districts**

CURRENT STATUS OF INDUSTRIES/POLLUTION SOURCES		UPCOMING INDUSTRIES/POLLUTION CAUSING SETUPS	
Location	Number of Industries	Location	Number
Jawali	61	-	-
Hindon vihar Drain	0	-	-
Kaila bhatta road drain	22	-	-
Arthala Drain	8	-	-
Indirapuri Drain	121	-	-
Pratap Vihar Drain	0	-	-
Dasna Drain	16	-	-
Karedha Drain	28	-	-
Sahibabad Drain	190	-	-
B.S. Road Industrial Drain	34	-	-

**d) Current Status of Ambient Air Quality Monitoring Stations Network In District**

CURRENT STATUS OF WATER SAMPLING POINTS		PROPOSED WATER SAMPLING POINTS	
Number of Places	Number of Points	Number of Places	Number of Points
<b>Hindon River</b>	4 (Karheda, Road Bridge, Chhizarsi, Kuleshara)	-	-
<b>Drains</b>	10 (Pratap Vihar drain, Indirapuram drain, Near shalimar Garden drain, Tapping point of Sahibabad Drain, Arthala drain, Karheda drain, Meerut Road Kaila Bhatta drain, Hindon Vihar drain, Jawali Drain, Dasna Drain)	-	-
<b>STPs</b>	8 (74 MLD, Indirapuram, 56 MLD, Trans Hindon, Indirapuram, 56 MLD, Indirapuram, 56 MLD, Dudahaida Vijay Nagar, 70 MLD Dudahaida Vijay Nagar, 56	-	-

	MLD, Govindpuram, 56 MLD, Morty, Ghaziabad, 30 MLD Sadullabad, Loni		
<b>C.E.T.P</b>	1 (Apparel Park Tronica City CETP, Phase-I (for textile units), Ghaziabad)	-	-

## II. Varanasi

### a) Current status of Ambient Air Quality Monitoring Stations Network in the District and further proposal

CURRENT STATUS AIR QUALITY MONITORING STATIONS IN DISTRICT				PROPOSED AIR QUALITY MONITORING STATIONS IN DISTRICT			
Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations		Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations	
Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations
1	1	5	5	No	No	No	No

### b) Current status of Water Sampling Stations Network in the District and further proposal

CURRENT STATUS OF WATER SAMPLING POINTS		PROPOSED WATER SAMPLING POINTS	
Number of Places	Number of Points	Number of Places	Number of Points
On monthly basis at following 13 sampling points from Board resources- (1) Assi Ghat (2) Water works intake point at Bhadaini (3) Shiwala Ghat (4) Harish Chandra Ghat (5) U/s Dashashwmedh Ghat (6) Dashashwmedh Ghat (7) Jalasen Ghat (8) Manikarnika Ghat (9) Trilochan Ghat (10) Teliya Nala Ghat (11) Raj Ghat (12) U/s Varuna Confluence (13) D/s Varanasi	13	-	-

On daily basis sampling points from Board resources- (1) U/s of river Ganga near Vishwasundari Bridge (2) Dashashwmedh Ghat (3) D/s of river Ganga after confluence with river Varuna near village Sarai Mohana	3		
On monthly basis under NWMP- (1) U/s of river Ganag near Vishwasundari Bridge (2) D/s of river Ganga after after confluence with river Varuna near village Sarai Mohana, Varanasi (3) Varuna River at Rameshwar, Varanasi (4) Varuna before meeting Ganga near Basanta College, Rajghat, Varanasi	4	-	-
On weekly basis Drain sampling- (1) Nakkhi Drain (2) Assi/ Nagwa Drain (3) Samne Ghat Drain (4) Shiwala Drain (5) Harishchandra Drain (6) Mansarovar Drain (7) Pandey Ghat Drain (8) Dr. R.P. Ghat Drain (9) Bhaisasur Drain (10) Teliya Nala Drain (11) Trilochan Ghat Drain (12) Lal Ghat Drain (13) Brahma Ghat Drain (14) Panchgana Ghat Drain (15) Ram Ghat Drain (16) Mehta Ghat Drain (17) Sankatha Ghat Drain (18) Manikarnika Ghat (19) Jalasen Ghat (20) Lalita Ghat (21) Meer Ghat (22) Raj Ghat Drain (23) Raj Ghat Outfall (24) Raambhag Ghat Drain Ramnagar, Varanasi (25) Balua Ghat Drain Ramnagar, Varanasi (26) Shakti Ghat Drain Ramnagar, Varanasi (27) Salotri Ghat Drain Ramnagar, Varanasi (28) Hanuman Ghat Drain Ramnagar, Varanasi (29) Railway Drain, Mughalsari (30) Ganda Drain, Mughalsarai (31) Narokhar Drain, Varanasi (32) Nai Basti Drain, Varanasi (33) Khajuri Colony Drain, Varanasi (34) Central Jail Drain, Varanasi (35) Orderly Market Drain, Varanasi (36) Banaras Drain number- 5, Varanasi (37) Chamrotha Drain, Varanasi (38) Hukulganj Drain, Varanasi (39) Fulvariya Drain (40) Sadar Bazar Drain (41) Raja Bazar Drain (42) Teliya Bag Drain (43) Nakkhi Ghat Drain (44) Sarang Pond Drain	44	-	-
Sampling Point of STPs weekly- (1) Goithaha 120 MLD STP (2) Dinapur 140 MLD STP (3) Dinapur 80 MLD STP (4) DLW 12 MLD STP (5) Bhagwanpur 9.8MLD STP	5	-	-

### III. Fatehpur

#### a) Current Status of Monitoring Stations in the District

CURRENT STATUS AIR QUALITY MONITORING STATIONS IN DISTRICT				PROPOSED AIR QUALITY MONITORING STATIONS IN DISTRICT			
Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations		Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations	
Number of Places	No. of Stations	Number of Places	No. of Stations	No. of Places	No. of Stations	No. of Places	Number of Stations
<b>Fatehpur</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

#### b) Current Status of Water Sampling Stations Network in the District and further proposal

CURRENT STATUS OF WATER SAMPLING POINTS		PROPOSED WATER SAMPLING POINTS	
Number of Places	Number of Points	Number of Places	Number of Points
<b>River</b>	Pandu River & Ganga River (02)	0	0
<b>Drains</b>	0		
<b>STPs</b>	None	0	0
<b>C.E.T.P</b>	1 (Apparel Park Tronica City CETP, Phase-1 (for textile units), Fatehpur)	<b>0</b>	0

### IV. MAU

#### a) Current status of Ambient Air Quality Monitoring Stations Network in the District and

CURRENT STATUS AIR QUALITY MONITORING STATIONS IN DISTRICT		PROPOSED AIR QUALITY MONITORING STATIONS IN DISTRICT	
Continuous Ambient Air Quality Monitoring Stations (CAAQMS)	Manual Ambient Air Quality Monitoring Stations	Continuous Ambient Air Quality Monitoring Stations (CAAQMS)	Manual Ambient Air Quality Monitoring Stations

further proposal

Number of Places	Number of Stations						
1	1	2	2	No	No	No	No

**b) Current status of Water Sampling Stations Network in the District and further proposal**

CURRENT STATUS OF WATER SAMPLING POINTS		PROPOSED WATER SAMPLING POINTS	
Number of Places	Number of Points	Number of Places	Number of Points
On half yearly basis at following sampling point from Board resources: 1. Madari Drain	1	-	-
On monthly basis sampling points from Board resources: 1. Bajrang Ghat	1	-	-

CURRENT STATUS AIR QUALITY MONITORING STATIONS IN DISTRICT				PROPOSED AIR QUALITY MONITORING STATIONS IN DISTRICT			
Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations		Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations	
Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations
1	1	5	5	No	No	No	No

**c) Current status of Ambient Air Quality Monitoring Stations Network in the District**

**V. Gautam Budh Nagar**

**a) Current status of Ambient Air Quality Monitoring Stations Network in the District and further proposal**

CURRENT STATUS AIR QUALITY MONITORING STATIONS IN DISTRICT				PROPOSED AIR QUALITY MONITORING STATIONS IN DISTRICT			
Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations		Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations	
Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations
1. Regional office building Add: E 12/1, sector-1, Noida	1	Regional office building Add: E 12/1, sector-1, Noida.  M/s Gee Pee electroplating, Plot no. G-73, sector-6, Noida	1  1	NA	NA	NA	NA
2. Amity University, Sector 125, Noida	1	Golf course, sector-37, Noida	1				
3. Infront of Grahpraveh Society, Sector-116, Noida	1	M/s Subrose Ltd, Phase-2, Noida	1				
4. Sharda Educational Trust, Knowledge Park-3, Greater Noida	1	M/s Subrose Ltd, Phase-2, Noida	1				
5. Balak Inter College, Educational Park-3, Greater Noida		M/s Honda Seal Power Products Ltd., Plot no. -5, Kasna, Greater Noida	1				

		M/s CNH Industrial India Pvt Ltd., Plot no. 03, Surajpur, Greater Noida	1				
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**b) Current status of Water Sampling Stations Network in the District and further proposal**

CURRENT STATUS OF WATER SAMPLING POINTS		PROPOSED WATER SAMPLING POINTS	
Number of Places	Number of Points	Number of Places	Number of Points
Hindon River	2(Upstream village Chhizarsi, downstream village tilwada)	-	-
Yamuna River	2 (Upstream Okhla barrage Noida, downstream village tilwada)	-	-
Drains	8 (Kondli irrigation drain/ noida drain, Upstream haridarshan police chowki, sector-11, Noida, Downstream village chaak mangraula, Sec-168 Noida, Shahdra drain U/s sector-14 A, noida, D/s Okhla barrage, Noida, Near kot escape, greater noida, Hawalia drain Near 137 stp, greater noida, dhoom dujana drain, village chhapraula, greater noida, Dasna drain near gaur chowk, greater noida, Yamaha drain near surajpur village, greater noida)		
STPs	10 ( 137 MLD, Kasna, 15 MLD, ecotech-2, 20 MLD, ecotech-3, 2 MLD, Badalpur, 25 MLD, sector-50, 34 MLD, sector-50, 33 MLD sector-54, 54MLD, sector-54, 35 MLD, sector-123, 50 MLD, sector-168)		
CETP	-		

**VI. Muzzafarnagar**

**a) Current status of Ambient Air Quality Monitoring Stations Network in the District and further proposal**

CURRENT STATUS AIR QUALITY MONITORING STATIONS IN DISTRICT				PROPOSED AIR QUALITY MONITORING STATIONS IN DISTRICT			
Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations		Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations	
Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations
1	1	2	2	0	0	0	0

**b) Current status of Water Sampling Stations Network in the District and further proposal**

CURRENT STATUS OF WATER SAMPLING POINTS		PROPOSED WATER SAMPLING POINTS	
Number of Places	Number of Points	Number of Places	Number of Points
18	1	-	-
18	1	-	-

**c) Current status of industries/pollution sources in the District**

S. No.	Sector	No. of industries
1	Distillery	03
2	Sugar	08
3	Pulp & Paper	29
4	Slaughter house	01
5	Tannery	01
6	Lead ingots	19
7	Induction furnace	15

**VII. Amroha**

**a) Current status of Ambient Air Quality Monitoring Stations Network in the District and further proposal**

CURRENT STATUS AIR QUALITY MONITORING STATIONS IN DISTRICT				PROPOSED AIR QUALITY MONITORING STATIONS IN DISTRICT			
Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations		Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations	
Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations
0	0	2	2	0	0	0	0

**b) Current status of Water Sampling Stations Network in the District and further proposal**

CURRENT STATUS OF WATER SAMPLING POINTS		PROPOSED WATER SAMPLING POINTS	
Number of Places	Number of Points	Number of Places	Number of Points
1	1	-	-

**c) Current status of industries/pollution sources in the District**

Current Status of Industries/Pollution Sources		Upcoming Industries/Pollution Setups	
Location	Number	Location	Number
Gajraula	16	0	0

**d) Current status of Ambient Air Quality Monitoring Stations Network in the District**

CURRENT STATUS AIR QUALITY MONITORING STATIONS IN DISTRICT				PROPOSED AIR QUALITY MONITORING STATIONS IN DISTRICT			
Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations		Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations	
Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations
0	0	2	2	0	0	0	0

### VIII. Saharanpur

#### a) Current status of Ambient Air Quality Monitoring Stations Network in the District and

CURRENT STATUS AIR QUALITY MONITORING STATIONS IN DISTRICT				PROPOSED AIR QUALITY MONITORING STATIONS IN DISTRICT			
Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations		Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations	
Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations
0	0	0	0	0	0	0	0

**further proposal**

#### b) Current status of Water Sampling Stations Network in the District and further proposal

CURRENT STATUS OF WATER SAMPLING POINTS		PROPOSED WATER SAMPLING POINTS	
Number of Places	Number of Points	Number of Places	Number of Points
0	0	15	15

### IX. Azamgarh

**a) Current status of Ambient Air Quality Monitoring Stations Network in the District and Further proposal**

CURRENT STATUS AIR QUALITY MONITORING STATIONS IN DISTRICT				PROPOSED AIR QUALITY MONITORING STATIONS IN DISTRICT			
Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations		Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations	
Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations
1	1	2	2	No	No	No	No

**b) Current status of Water Sampling Stations Network in the District and further proposal**

CURRENT STATUS OF WATER SAMPLING POINTS		PROPOSED WATER SAMPLING POINTS	
Number of Places	Number of Points	Number of Places	Number of Points
On Quarterly basis at following 7 sampling points from Board resources- 1) Shiv Mandir Saray, MandrajPalhani2) Jyoti Niketan School Drain 3) Kolghat Drain4) Narauli U/S Drain 5) Narauli D/S Drain6) Behind Bypass Raidarpur drain 7) Near DAV degree College Drain	7	0	0
On Monthly basissampling points from Board resources- - 1. River Tamsa D/S Road Bridge Harbanspur 2. River Tamsa U/S Kol Ghat	3	0	0

**c) Current status of Ambient Air Quality Monitoring Stations Network in the District**

CURRENT STATUS AIR QUALITY MONITORING STATIONS IN DISTRICT				PROPOSED AIR QUALITY MONITORING STATIONS IN DISTRICT			
Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations		Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations	
Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations
1	1	5	5	No	No	No	No

## X. Meerut

### a) Current status of Water Sampling Stations Network in the District and further proposal

CURRENT STATUS OF WATER SAMPLING POINTS		PROPOSED WATER SAMPLING POINTS	
Number of Places	Number of Points	Number of Places	Number of Points
<b>Hindon River</b>	2 (Vill : Baparsi, Meerut Bagpat Road)		
<b>Drains</b>	06 (Abu Nala -1, Abu Nala-2, Odean, Chhoiya, Sardhna, Kinauni Drain)		
<b>STPs</b>	18 (Rakshapuram Meerut 6.0 MLD, Pallavpuram Phase-I Meerut 7.0 MLD, Pallavpuram Phase-II Meerut 11.0 MLD, Ganga Nagar Meerut 10.0 MLD, Sainik Vihar, Shradhapuri Phase-II, Meerut 6.0 MLD, Modipuram Tiraha 5.0 MLD, Pandev Nagar Meerut 3.0 MLD, Shradhapuri Yojana Phase-I Meerut 6.0 MLD, Shradhapuri Yojana Phase-II Meerut 6.0 MLD, Ram CSD Infront of Yogendra Yadav Enclave Mrt Cantt Meerut 200 KLD, PRC Line Near Kanch Ka Gurudwara Mrt Cantt Meerut 400 KLD, Candetch Enclave Mrt Cantt Meerut 730 KLD, Eco Park Opp. Site Rajesh Enclave Mrt Cantt Meerut 500 KLD, Ved Vyasपुरी Yojana Meerut 15.0 MLD, Shatabdi Nagar Yojana Meerut 15.0 MLD, Sports Goods Complex Meerut 7.0 MLD, Iohiya Nagar Meerut 10.0 MLD, Jagriti Vihar Extension Garh Road Meerut 72.0 MLD)		
<b>C.E.T.P</b>	None		

**b) Current status of industries/pollution sources in the District**

CURRENT STATUS OF INDUSTRIES/POLLUTION SOURCES		UPCOMING INDUSTRIES/POLLUTION CAUSING SETUPS	
Location	Number of Industries	Location	Number
Abu Nala -1	05+09		
Abu Nala-2	02		
Odean	01		
Chhoiya	05		
Sardhna Drain	02		
Kinauni	01		

**XI. Kanpur dehat**

**a) Current status of Water Sampling Stations Network in the District and further proposal**

CURRENT STATUS OF WATER SAMPLING POINTS		PROPOSED WATER SAMPLING POINTS	
Number of Places	Number of Points	Number of Places	Number of Points
<b>River</b>	0	<b>Rivers</b>	<b>0</b>
<b>Drains</b>	0	<b>Drains</b>	
<b>STPs</b>	0	<b>STPs</b>	<b>0</b>
<b>C.E.T.P</b>	0	<b>CETPs</b>	<b>0</b>

**b) Current status of Ambient Air Quality Monitoring Stations Network in the District and further proposal**

CURRENT STATUS AIR QUALITY MONITORING STATIONS IN DISTRICT				PROPOSED AIR QUALITY MONITORING STATIONS IN DISTRICT			
Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations		Continuous Ambient Air Quality Monitoring Stations (CAAQMS)		Manual Ambient Air Quality Monitoring Stations	
Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations	Number of Places	Number of Stations
0	0	0	0	0	0	0	0

**c) Current status of industries/pollution sources in the District**

CURRENT STATUS OF INDUSTRIES/POLLUTION SOURCES		UPCOMING INDUSTRIES/POLLUTION CAUSING SETUPS	
Location	Number of Industries	Location	Number
Jainpur	89	-	-
Rania	113	-	-
Rania Industrial area-1	38	-	-
Rania Industrial area-2	9	-	-
Raipur	3	-	-

#### 5. SUMMARY OF THE COMPLIANCE STATUS AS ON 05.06.2021

S. No.	Directions by Hon'ble Tribunal	Concerned Department	Compliance status
1.	Status of preparation of District Environment Plan in the State.	UPPCB	<b>Non-compliant</b> Out of 75 districts in the State, UPPCB has received District Environment Management Plans for 49 districts.
2.	Status of finalization of State Environment Plan	UPPCB	<b>Non-compliant</b> Till date UPPCB has received plans from 49 districts only.
3.	Status of preparation of template of Model District Environment Plan by CPCB.	CPCB	<b>Partially compliant</b> CPCB is upholding the verification and improvement of District Environmental Management Plans submitted by 05 districts namely, Bahraich (UP), Bokaro (Jharkhand), Pune (Maharashtra), Chamrajnagar (Karnataka), and Panchkula (Haryana). It was informed that before finalizing the report certain informations were required from the concerned districts. Due to COVID the district authorities have prayed for further time upto June 15, 2021. Report shall be finalized at the earliest thereafter.
4.	Status of finalization of model action plan at least for one District in the State.	UPPCB	<b>Non-compliant</b> Till date UPPCB has received District Environment Plan from 49 districts.

## **6. RECOMMENDATIONS BY OVERSIGHT COMMITTEE**

In view of the above, we recommend as follows:

- i. The progress of preparation of District Environment Plans is very slow. After more than 6 months of close follow up, out of 75 Districts in the State only 49 Districts have prepared the District Environment Management Plan. The Secretary, UPPCB may be directed to take stringent measures and direct all the districts to prepare the District Environment Management Plan within a month and also fix the responsibility of inaction.
- ii. The action plans submitted by the districts represent blank templates without any monitorable targets. Monitoring would mean breaking the goals into specific activities, setting quantified targets, posting monthly progress against those targets, identifying problem areas and action taken report against each. The plans submitted just show broad activities rather than specifics. The Secretary, UPPCB may be directed to direct the concerned District authorities to prepare and submit the action plans with current details and proper monitorable targets. UPPCB may also provide training to all the concerned officers in regard to the preparation of District Environment Management Plan.
- iii. The SPCB may be directed to implement a uniform timeline to the action plans for all thematic areas in the District Environment Management Plan for all the Districts.
- iv. With reference to verification and improvement of District Environmental Management Plans submitted by 05 districts namely, Bahraich (UP), Bokaro (Jharkhand), Pune (Maharashtra), Chamrajnagar (Karnataka), and Panchkula (Haryana) by CPCB it has been informed by CPCB that further time has been prayed by the concerned district authorities due to ongoing pandemic situation. The plans shall be finalized immediately after receiving the required information. As per the telephonic conversation with CPCB, the same will be finalized by June

2021. CPCB may be directed to expedite the process for the same and ensure that the plans are finalized by the end of this month positively.

- v. In the Uttar Pradesh Environmental compliance portal, the details of meeting conducted by District Environmental Committee at District level is provided. While no information regarding the meetings conducted at State Level by SPCB has been provided. The State PCB may be directed to upload the details of the meetings conducted in this regard.
- vi. While preparation of District Environment Management Plan, the District Level Authorities/SPCBs may be directed to assess, mitigate and monitor adverse impacts of various environmental pollution sources at district levels and also suggest steps that are required to address those issues.
- vii. The Oversight Committee expresses its concern at the slow progress in regard to the preparation of DEMPs. The Chief Secretary should review the progress of preparation of DEMPs in his monthly meetings to ensure timely and effective action in the districts.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of Uttar Pradesh for necessary action. The report also be uploaded on the website of the Committee.

11-06-2021

**X** SVS Rathore

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Justice SVS Rathore  
Chairman, Oversight Committee  
Signed by: SURENDRA VIKRAM SINGH RATHORE

June 11, 2021

Annexures: As above

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**Meeting No. 110**

**MINUTES OF MEETING OF THE OVERSIGHT COMMITTEE, NGT UP LUCKNOW,  
HELD ON 09.04.2021 AT 11:00 A.M IN OA NO. 360/2018 IN RE: SHREE NATH SHARMA  
VS UNION OF INDIA & ORS.  
THROUGH VIDEO-CONFERENCING**

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**Present: Hon'ble Mr. Justice S.V.S Rathore, Chairman  
Hon'ble Dr Anup Chandra Pandey, Member**

**Other dignitaries present:**

1. Shri Anurag Yadav, Secretary, Urban Development
2. Shri Ashish Tiwari, Member Secretary, UPPCB
3. Shri Vivek Roy, CEO, UPPCB
4. Dr. D. K. Soni, Additional Director, CPCB

The meeting was held as scheduled.

This Oversight Committee reviewed the progress in preparation of District Environment Plans and finally State Environment Plan in the light of Hon'ble NGT orders dated 19.03.2020 passed in **OA No. 360 of 2018** in *re: Shree Nath Sharma vs Union of India & Ors.*

This matter was initiated by way of writ petition before the Rajasthan High Court with reference to pollution of Sujanganga river which is surrounded by a historical Fort. The High Court transferred the writ petition to Hon'ble Tribunal for which order was affirmed by the Hon'ble Supreme Court.

In this regard, the Hon'ble Tribunal considered the affidavit of compliance filed by the Commissioner, Municipal Corporation, Bharatpur annexing a status report from the Collector/District Magistrate dated 22.02.2019. Further, the Hon'ble Tribunal observed that enforcement of environmental norms is a continuous requirement.

The Hon'ble Tribunal also referred to the order dated 15.07.2019 in *O.A. No. 710/2017, Shailesh Singh vs. Sheela Hospital & Trauma Centre, Shahjahanpur & Ors.* directing as follows:

*"We find it necessary to add that in view of Constitutional provisions under Articles 243 G, 243 W, 243 ZD read with Schedules 11 and 12 and Rule 15 of the Solid Waste Management Rules, 2016, it is necessary to have a District Environment Plan to be operated by a District Committee (as a part of District Planning Committee under Article 243 ZD) with representatives from Panchayats, Local Bodies, Regional Officers, State PCB and a suitable officer representing the administration, which may in turn be chaired and monitored by the District Magistrate. Such District Environment Plans and Constitution of District Committee may be placed on the website of Districts concerned. The monthly report of monitoring by the District Magistrate may be furnished to the Chief Secretary and may be placed on the website of the District and kept on such websites for a period of one year. This may be made operative from 1.08.2019. Compliance of this direction may also be seen by the Chief Secretaries of the States/UTs. This may not only*

*comply with mandate of law but provide an institutional mechanism for effective monitoring of environment norms.”*

In view of the above, the Hon’ble Tribunal directed the Department of Environment of all States and Union Territories to collect District Environment Plans of their respective States and finalize the ‘State Environment Plan’ covering the specific thematic areas and template of Model/Models District Environment Plan provided by the CPCB. The action for preparation of State’s Environment Plan shall be monitored by the respective Chief Secretaries of States and Administration of UTs.

Vide order dated 28.01.2021, the Hon’ble Tribunal also noted that:

*5. While we note the steps taken, completion of environmental plans in terms of order of this Tribunal cannot be unduly delayed having regard to implications of such steps for protection of environment and public health. Some of the handicaps pointed out can be overcome by pro-active role of CPCB in ensuring preparation of at least one model District Environment Plan in every State in the first instance which can thereafter be replicated for all the Districts in the States/UTs and so on. For this purpose, State PCB and concerned District Magistrate may assist the CPCB. This step may be completed by simultaneous initiative in all the States within three months. In the last nine months, some work may have already been done in the States/UTs. Thus, it should be possible to finalize a model action plan at least for one District each in all States/UTs in the next three months. Thereafter, the exercise may be replicated with*

*regard to all the Districts followed by State Environmental Plan and then a National Environmental Plan in further three months. CPCB is at liberty to utilize compensation funds and involve any individuals/organizations in the process. This exercise will be without prejudice to monitoring mechanism in terms of earlier directions. Wherever exercise has been completed and found to be satisfactory, further steps for execution may be taken accordingly.*

Further, the Hon'ble Tribunal selected District Environmental Management Plan for 5 Districts namely Baharaich, UP; Bokaro, Jharkhand; Pune, Maharashtra; Chamrajnagar, Karnataka; and Panchkula, Haryana which are to be verified and improved by CPCB in 03 months and the same may be shared with every State and UT as model DEPs for information and reference of other Districts.

The Oversight Committee reviewed the compliance of directions passed by Hon'ble NGT in the aforesaid case i.e., **OA No. 360/2018**. The minutes of meeting are presented below.

Shri Ashish Tiwari, MS, UPPCB informed that they have prepared a model format for District Environment Management Plan incorporating the thematic areas, action plans and codes provided by CPCB. Further, UPPCB had conducted several meetings with District Environmental Committees followed by meeting at the level of Chief Secretary, UP, wherein it was directed that all the Districts shall follow the same model format for preparing District Environmental Management Plan.

Till date, UPPCB has received District Environment Management Plans from 36 districts while plans from rest 39 districts are awaited. For the assessment of

submitted plans, UPPCB had constituted an internal committee consisting of senior officers and JRFs. This Committee has reported shortcomings in the District Environmental Management Plan submitted by 22 districts, namely Bulandshahr, Prayagraj, Aligarh, Pratapgarh, Ayodhya, Sultanpur, Unnao, Sonbhadra, Kushinagar, Kanpur Nagar, Jalaun, Fatehpur, Bareilly, Bahraich, Auraiya, Kasganj, Shahjahanpur, Pilibhit, Mainpuri, Deoria, Firozabad, and Ghaziabad.

Shri Tiwari also mentioned that one of the biggest challenges they are facing is regarding compilation and submission of data from each district for which they will allot one JRF for each district in the near future. He assured that the Environmental Management Plans will be completed by May 2021.

With regard to compliance of NGT order regarding verification and improvement of District Environmental Management Plans submitted by 05 districts namely, Bahraich (UP), Bokaro (Jharkhand), Pune (Maharashtra), Chamrajnagar (Karnataka), and Panchkula (Haryana) by CPCB, Dr. D. K. Soni, Additional Director, CPCB informed that CPCB has already reviewed the plans and report has been prepared, the same will be uploaded on the CPCB website within one week. The Committee directed UPPCB to identify and prepare the list of the districts in UP which falls under the abovementioned five categories and to proceed accordingly.

Shri Ashish Tiwari also informed that U.P. Environmental Compliance Portal is already functional in which the model template for the preparation of DEMP is uploaded. In spite of several orders, data feeding on this portal is not being done by the district regularly which is the major hurdle in this regard. The Committee was of the view that UPPCB may designate a nodal officer who shall be liable to collect the data from every district and upload the same on the portal.

The Committee directed the Secretary, UPPCB to ensure that the rest 39 Districts prepare the District Environment Management Plan in time-bound manner and also to fix the responsibility of inaction.

The Secretary, UPPCB was asked by the Committee to direct the concerned District authorities to prepare and submit the action plans with current details and proper monitorable targets. Moreover, instead of each District having its own template, UPPCB was directed to standardize a model template to be followed in all Districts. This will ensure uniformity and result in ease of monitoring. UPPCB may also provide training to all the concerned officers in regard to the preparation of District Environment Management Plan.

The Chief Secretary, UP should review the progress of preparation of District Environmental Management Plan in his monthly meetings to ensure timely and effective action in the Districts.

09-04-2021

09-04-2021

**X** Anup Chandra Pandey

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Dr Anup Chandra Pandey  
Member, Oversight Committee  
Signed by: ANUP CHANDRA PANDEY

**X** SVS Rathore

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Justice SVS Rathore  
Chairman, Oversight Committee  
Signed by: SURENDRA VIKRAM SINGH RATHORE

09<sup>th</sup> April, 2021

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